THE MINISTER OF STATE IN THE SHIPPING MINISTRY OF AND TRANSPORT (SHRI H. M. TRI-VEDI) : (a) Yes, Sir.

(b) The main demand of the workers was for increase in Dearness Allowance rate by Rs- 100/- per month for all categories of port and dock workers at all the Major Ports by way of interim relief from 1-1-1974. At the final round of negotiations held on 15-1-1975 before the commencement of the strike, the Minister of Shipping and Transport offered to recommend the grant of the following interim reliefs:-

From 1.1.1974 to 5.7.1974 a lump sum of Rs. 120.

From 6.7.1974 to 31.12.1974 a lump sum of Rs. 180.

From 1.1.1975 Rs. 50 per month.

The representatives of labour, however, insisted on a payment of Rs. 59 per month for 1974 and Rs. 60 per month from 1-1-1975. It was not acceptable to Government and the talks broken down.

- (c) The effects of stoppage of port work are felt by (a) shipowners, (b) importers/exporters (c) Port and Dock authorities, (d) workers and (e) other sectors. It is not possible to quantify the loss suffered by ious interests due to the port strike.
- (d) It is not possible to maintain normal port services during a strike. However, steps were taken to pro tect the port installation and to main tain certain essential harbour services such a<sub>s</sub> manning of bridges, hydraulic gates, cranes, etc., with the help of port officers, the Central Industrial Security Force, local! civil authorities and Naval/Army person essential ship nel. Certain move ments, especially of POL tankers, were carried out with the help of Naval personnel. The Territorial Army units at the Ports of Bombay

and Calcutta were embodied and and these were used for maintaining certain essential services and for unloading of foodgrains from some vessels.

## **Enforcement and Inspection Unit in the** Ministry of Steel and Mines

- 264. SHRI MAHENDRA BAHADUR SINGH: Will the Minister of STEEL. AND MINES be pleased to state:
- (a) whether it is a fact that the En forcement and Inspection Unit has been set up in the Ministry of Steel and Mines to eliminate malpractices in steel;
- (b) if so, what are details there of: and
- (c) what results achieved the are therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c) Presumably the reference is to the Offices of the Regional Iron and Steel Controllers set up at Calcutta, Bombay, Madras, Hyderabad Delhi and Kanpur to check on the misuti-lisation of steel supplied from regulated sources-

A Statement indicating inspections and enforcement work undertaken by the various Regional Iron and Steel Controllers is attached.

The effective action taken by the Regional Iron and Steel Controllers, considerably increased availability of steel during the last one year and the revised distribution proceduresi have also contributed to the substantial reduction in the open market prices of steel materials in the last few months.

#### Statement

# Inspections/enforcement work undertaken by the Regional Offices of the Iron & Steel Controllers

Inspections by the Regio-
nal Iron & Steel Control-
lers during the period
November, 1973 to No-
vember, 1974 of stock-
yards of the main pro-
ducers, Billet Re-rollers
and other units.

Cumulative total of Enforcement action inspections from the inception of the Regional Offices (i.e. middle of 1971) till the end of November, 1974.

taken by the Regional Iron & Steel Controllers from November, 1973 to November, 1974.

Cumulative total of enforcement tion upto November 1974. (i.e. from mid-1971 onwards).

2916 6319	I. No. of cases 61 referred to	192
5 - St. 35	CBI/State Police	
And the second second	2. No. of coses 24 where prose-	40
	cutions launched	
The first of the control of the state of the control of the contro	3. No. of cases 678	1,430
್ಯಾಗಿ ಎಂದು ಕೊಡ್ಡಾಗಿ ಬಿಡುವ ಕ್ಷಾಪ್ರಮೆ	ies were suspended.	. 7
٠.	4. No. of cases	113
	debarring # 1	24
	Orders have been passed	
The second secon	under Clause	ing and
	(Control)	
्राक्तः । स्थाप्तः । Alemania i i i i i i i i i i i i i i i i i i	Order, 1956. 5. No. of cases 128	220
	reported to E	339
	Authorities for irregularities.	

### Restoration of diplomatic relations with **Portugal**

265. SHRIMATI LAKSHMI KUMA-RI CHUNDAWAT: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Unstarred Question 640 given in Rajya Sabha on the 13th December, 1974 and state:

- (a) whether the Question of restoration of diplomatic ties with Portugal was discussed with the Portuguese Foreign Minister during his recent visit to India; and
- (b) if so, by when a decision is likely to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) Diplomatic relations between India and Portugal were resumed

with effect from 31-12-1974. Diplomatic missions are expected to be established shortly in each other's capital.

# Increase in steel production

266. SHRIMATI LAKSHMI KUMA-RI CHUNDAWAT: SHRI SAWAI SINGH SISODIA:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that the production of steel has increased recently in Bhilai, and Durgapur Steel Plants; and
  - (b) if so, what are *the* details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD); (a) and (b) total and average